

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 77 OF 2019
IN
APPEAL NO. 26 OF 2019**

Dated: 4th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Indian Railways

...Appellant(s)

Versus

**Maharashtra State Electricity Distribution Company
Limited & Ors.**

...Respondent (s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Ms. Krishna Dayama
Mr. Aditya Aay
Mr. Varun Pathak for R-1

Mr. Pratiti Rungta for R-2

Mr. Amit Kapur
Mr. Melcolm Desai for R-3

ORDER

List IA No. 77 of 2019 for hearing on **21.10.2019 at 02:30 p.m.** as agreed by learned counsel for both the parties.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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